

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-203**  
IB-1587/ND/2019  
IA/2790/2020

**IN THE MATTER OF:**

M/s. JC Enterprises Pvt. Ltd.

....Applicant

**Vs**

M/s. M.K.S Oil Pvt. Ltd.

....Respondent

**SECTION**

U/s 9 IBC Code 2016

Order delivered on 22.07.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Atul Mittal, Mr. Manish Raghav

For the Respondent :

**ORDER**

**IA/2790/2020:-**

The present IA/2790 has been filed on behalf of RP and submitted that Second progress report.

The same be taken on record.

SD/-

(K.K. VOHRA)  
MEMBER (T)

SD/-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)